

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Opal Asia (India) Private Limited Date of Commencement of Liquidation: 16-06-2023; List of Stakeholders as on Date: 16-08-2023; Name of IP: Mr. Vinod Radhakrishnan Nair; Process Number: 1; Last 5 digitof registration number: 12083

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|---------|---|----------------------------|--------------|----------------------------|--------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| 2 | Liquidation costs incurred till date | 0 | 285400 | 0 | 285400 | 0 | 0 | 0 | NA |
| 3 | Secured financial creditors | 3 | 258195547 | 0 | 0 | 0 | 0 | 258195547 | Annexure 3 |
| 4 | Unsecured financial creditors | 6 | 163260652 | 0 | 0 | 0 | 0 | 163260652 | Annexure 4 |
| 5 | Operational creditors (Workmen) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| 6 | Operational creditors (Employees) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| 7 | Operational creditors (Government Dues) | 7 | 289276839 | 0 | 0 | 0 | 0 | 289276839 | Annexure 7 |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 3 | 33485589 | 0 | 0 | 0 | 0 | 33485589 | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| Total | | 19 | 744504027 | 0 | 285400 | 0 | 0 | 744218627 | |